

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**ITEM No. 4  
(IB)-732(PB)/2020**

**IN THE MATTER OF:**

Suneel Sahni

.... Petitioner

v.

Tulsiani Construction & Developers Ltd.

.... Respondent

**Order under Section 7 of IBC**

**Order delivered on 16.03.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR  
HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI  
HON'BLE MEMBER (TECHNICAL)**

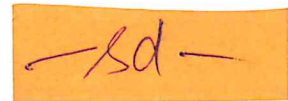
**PRESENT:-**

For the applicant

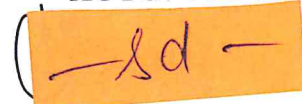
Mr. A. Anand, Mr. Viren Sharma, Advs.

**ORDER**

List on 20.04.2020.



**(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**